

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1005  
ANSWERED ON:28.07.2000  
PRIVATISATION CLOSURE OF PSUS  
HANNAN MOLLAH

**Will the Minister of DISINVESTMENT be pleased to state:**

- (a) whether the government have received any letter from the Chief Minister of West Bengal regarding privatisation/closure of PSU;
- (b) if so, the details thereof; and
- (c) the reaction of the government in this regard?

**Answer**

MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE)

(a) & (b) The Chief Minister of West Bengal has written to the Prime Minister on the decision of the Government on closure of sick PSEs stating that each sick PSE has its specific problems and these should be taken up on case to case basis in the interest of making all of them viable. The employees are also willing to help and co-operate in the matter.

(c) The Government has decided to take action for closure of six PSEs, namely Mining & Allied Machinery Corporation (MAMC) NATIONAL Bicycle Corporation of Indian Ltd. (NBCIL), Bharat Process & Mechanical Engineers Ltd. (BPMEL), Weighbird India L (WIL), Rehabilitation Industries Corporation (RIC) and Tannery and Footwear Corporation Ltd.(TAFCO), which have been considered unviable after considering the recommendations of the Expert Group set up to explore the possibilities of revival. Govt. have also decided to extend benefits under the voluntary separation scheme. (VSS), to the remaining employees in these PSEs, which is substantially higher than the compensation available under the ID ACT. This decision will benefit about 3700 employees in these PSEs.